

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3051  
ANSWERED ON:15.03.2011  
ALLOTMENTS OF FLATS BY DDA  
Hazari Shri Maheshwar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the total number of flats allotted to the persons belonging to the Scheduled Castes and Scheduled Tribes by the Delhi Development Authority during the last three years ;
- (b) the number of such allottees who have sold their flats to the persons belonging to other category;
- (c) whether such flats are transferable to other persons;
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to take stringent steps against the transfer/sale of the flats allotted to the persons belonging to the Scheduled Castes/Scheduled Tribes; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a): The total number of flats allotted by Delhi Development Authority (DDA) to Scheduled Castes and Scheduled Tribes during last three years, as reported by DDA, is given below:-

Year	SC	ST
2008	948	303
2009	37	07
2010	15	02

(b) to (d): DDA has further informed that since 1992 the allotments are being made on free-hold basis and hence there is no restriction on sale/transfer of flats and therefore, no details are being maintained regarding transfer/sale of flats.

(e) & (f): Do not arise in view of reply at (b) to (d) above.